Declaration of Assets and Liabilities

Vann	2	0	2	2
Year	*****	***	****	****

I, MUKECH KUMAR, son/daughter/wife of SRI MOTI PRACAD SINGH

Iged 49 years, belonging to Polithar VIDHAN SAIBHA SECRETAKIAT

service and presently working as 0 FFICE ATTENDENT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

given)

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Sr. No.	Description	Self	Spouse Name(S)	Dopendant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	1,00,000	1,50,000	10,000 -	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking	SBI SAVING He RA 10001-	SBS SAVING Ale Rogiv Naga Take	1	NIL	NIL
Financial Companies	UB 1. SAVIM	Rf. 27000				
(iii)	Bonds, Debentures and Shares in companies	SAHARA' FIX DEP. RE. 16000]	S: NIL	NIL	NIL	NIL
(iv)	Other financial Institutions, 1 NSS, Postal	LIC Premeur Ry BZqRM.	LIC Prem	And a second	NIL	Market Market State Control of the C
Savings, LIC 9 Policies, etc	LIC Frence Rx 25008.A	Rp. 513 P.M	NIL	NIL	NIL	
(v)	Motor Vehicles (details of make, etc.)	CBZ 2008 CMV 11.000	SCOOTY Model 2016 CNV (4. 35000	NIL	NIL	NIL
(vi)	Jewellery (give details of	Gold 30 g	Gold 1607	Gold 307	Gold 40gm	
wei	weight and value)	Rx 130000].	4 7.20 be	Rs 1,30,000/-	1,80,000].	NIL
(vli)	Other assets, such as values of claims / interests	NIC.	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in Joint ownership indicating the extent of joint ownership will

also have to be indicated

Sr.	Description	Salf	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	LODI PUR 1.1+ 1.0 LODI PUR BHAGAL PUR 2 Katiha emvily 20le	NIL	NIL	NIL
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	SONE PUR CHAPRA 1-25 Kathe Rg. S.O.Low	NIL	NIL	WIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. Ludivided - Location(s) Ancestval - Survey /door House number(s) - Extent (Total measurement) - Current market value			NIL	NIL	NIL.
(v)	Others (such as interest in property)	NIL	NIL	NIL .	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	NIC
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, If any	NIL	NIL
(b) (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business]	BWSPK 75266	NIL	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth	N/L	NIL
	(III) Sales Tax (Only in	NIL	NIL
	(iv) Property Tax	NIL	NIL

Personal Detail

GPF/CPF/PRAN No.	:-	PTS BLA - 1142
Gender	:-	M (M/F)
Date of Birth	:-	0 1 0 3 1 9 7 3 (DD/MM/YYYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	OFFICE ATTENDENT
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	, «	BHAGALPUR
I hereby d knowledge and be		that the above details are true to the best of my

Name of Employee: MUKESH KUMPK

Department: BIHAK VIDHAN SABHA SETT,

Note:

Date: 1 .02 - 2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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